

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **36/AM11**
HELD ON 08.12.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **36/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **08.12.2010** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **35/AM11** held on **01.12.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-157	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00618/AM09/DES-VII	Status: Approved
NC No.: 36/AM11 Dated: 08.12.2010	Adv. Lic. No. 0310486931 Dated 18.09.2008	RLA F. No. 03/94/040/00611/AM09	

Request: **Review of decision taken in Norms Committee Meeting No. 17/AM10.**

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 08.12.2010, the Committee decided to **approve** the case for amendment in the quantity of Import Item No. 1 and 2 to read as:

IMPORT ITEM	QTY
1. Butyl Diglycol	0.5316 kg
2. Ethylene Oxide	0.3269 kg

Case No. A-158	M/S. BHUKANVALA TOOLS PVT. LTD. REF. FROM BOARD OF APPROVAL (BOA) Reg.	HQ F. No. 01/80/162/684/AM10/DES-VII	Status: Deferred
NC No.: 36/AM11 Dated: 08.12.2010	Fixation of wastage norms for export product ‘ Plastic Moulds used for Packing Carbide Blades ’		

Request: Fixation of wastage norms for export product '**Plastic Moulds used for Packing Carbide Blades**' - Referred by SEZ/ BOA in DOC.

Decision: Reply received from SEZ, Kandla and sent to D/o C&PC on 25.10.2010. Comments awaited.

Deferred for three weeks.

Case No. A-159	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00168/AM11/DES-VII	Status: Deferred
NC No.: 36/AM11 Dated: 08.12.2010	Adv. Lic. No. 0210146505 Dated 13.08.2010	RLA F. No. 02/24/040/00249/AM10	

Request: Inclusion of two Import Items.

Decision: As requested by the representative of D/o C&PC, a copy of 4.7 application forwarded to D/o C&PC on 25.11.2010. Comments awaited.

Deferred for four weeks.

Case No. A-160	LAXMI ELECTRONICS MOULDS & PRECISION ENGINEERING	HQ F. No. 01/87/050/00281/AM10/DES-VII	Status: Deferred
NC No.: 36/AM11 Dated: 08.12.2010	Adv. Lic. No. 0710068463 Dated 25.11.2009	RLA F. No. 07/24/040/00312/AM10	

Request: Fixation of adhoc norms for the export product “Small Coller Belt Plastic Moulded Belt”.

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-161	PARKSONS GAMES AND SPORTS	HQ F. No. 01/87/050/01161/AM07/DES-VII	Status: Deferred
NC No.: 36/AM11 Dated: 08.12.2010	Adv. Lic. No. 0310425050 Dated 29.03.2007	RLA F. No. 03/95/040/01132/AM07	

Request: Review of decision taken in NC Meeting No. 38/87-ALC1/2007 dated 30.01.2008”.

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-162	TTK LIG LTD.	HQ F. No. 01/87/050/00033/AM11/DES-VII	Status: Deferred
NC No.: 36/AM11 Dated: 08.12.2010	Adv. Lic. No. 0410112812 Dated 01.04.2010	RLA F. No. 04/24/040/00323/AM10	

Request: **Amendment in the quantity of Import Item No. 1.**

Decision: With DIPP letter dated 08.12.2010, the Committee decided to ask firm to furnish “Past Production of item of export under reference and corresponding consumption of all the raw materials duly certified by Central Excise for the last 2 years year-wise”.

Deferred for three weeks.

Case No. A-163	NEO CORP INTERNATIONAL LTD.	HQ F. No. 01/87/050/00191/AM09/DES-VII	Status: Deferred
NC No.: 36/AM11 Dated: 08.12.2010	Adv. Lic. No. 1110017331 Dated 05.06.2008	RLA F. No. 11/24/040/00073/AM08	

Request: **Fixation of adhoc norms for the export product “Shade Net (Knitted Colured Fabric”.**

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

ONLINE CASES

Case No.:1/8/87-ALC1/2010	Party Name:MOTIBA SILICONE PVT.	Meet No/Date:36/87-ALC1/2010	Status:
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	LTD.	08.12.2010	Approved				
HQ File :01/87/050/00056/AM11/	RLA File :03/95/040/00044/AM11/	Lic.No/Date:0310572945 06.05.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	40082990	62/0- COMPOUNDED SILICONE RUBBER- (SR-20)	9.000	M.T	1925100.00	41850.00 US\$	
2	40082990	62/0- COMPOUNDED SILICONE RUBBER (SR-60)	9.000	M.T	1925100.00	41850.00 US\$	
				Total	3,850,200.00	83,700.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39100090	SILICONE RUBBER	9.000	M.T	1673940.00	36390.00 US\$	Value & Qty
2	39100090	SILICONE RUBBER	9.000	M.T	1673940.00	36390.00 US\$	Value & Qty
				Total	3,347,880.00	72,780.00	
Decision: With DIPP letter dated 08.12.2010, the Committee decided to approve adhoc norms as applied for by firm.							

2	Case No.:4/15/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00127/AM11/	RLA File :03/94/040/00166/AM11/	Lic.No/Date:0310575953 25.05.2010	Defer Date:29.12.2010
Decision: Reply received from the firm and sent to D/o C&PC on 26.11.2010. Comments awaited.				

3	Case No.:4/23/87-ALC1/2010	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00202/AM11/	RLA File :02/24/040/00018/AM11/	Lic.No/Date:0210142920	Defer

		04.06.2010	Date:29.12.2010
Decision: Copy of application forwarded to D/o C&PC on 06.10.2010. Comments awaited.			

4	Case No.:3/20/84-ALC3/2010	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:29.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010. Comments awaited.			

5	Case No.:14/27/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00228/AM11/	RLA File :34/24/040/00113/AM11/	Lic.No/Date:3410027719 16.08.2010	Defer Date:29.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 30.09.2010. Comments awaited.			

6	Case No.:6/22/87-ALC1/2010	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00192/AM11/	RLA File :03/95/040/00309/AM11/	Lic.No/Date:0310588168 17.08.2010	Defer Date:29.12.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 28.10.2010. Comments awaited.			

7	Case No.:10/36/87-ALC1/2010	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00334/AM11/	RLA File :31/24/040/00082/AM11/	Lic.No/Date:3110044385 18.08.2010	Defer Date:29.12.2010
	Decision: With DIPP letter dated 08.12.2010, the Committee decided to ask firm to furnish following information: (i) Production / Consumption data duly certified by Central Excise; and			

(ii) Drawing of various Gaskets and Seals to be exported indicating wastage incurred in every type of export product.

Case No.:2/28/87-ALC1/2010	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Approved
HQ File :01/87/050/00249/AM11/	RLA File :07/24/040/00221/AM11/	Lic.No/Date:0710074178 15.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39259010	63/0- ARTICLE MADE OF POLYURETHANE - 1. SADDLES 52169 -8 INCH CODE LINE-50000 NOS 2. SADDLES 45058 - 4 INCH -20000 NOS THE NET CONTENT 13200KGS OF INPUT ITEM POLYURETHANE DESMOPAN345 IN THE EXPORT PRODUCT).	13200.000	K.G	4030000.00	85291.00 US\$
				Total	4,030,000.00	85,291.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39259010	POLYURETHANE DESMOPAN 345	14520.000	K.G	2544696.00	53856.00 US\$	Value & Qty
				Total	2,544,696.00	53,856.00	

Decision: With D/o C&PC OM No. 46011/60/2009-PC.II dated 08.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polyurethane (Saddles)	1 kg	Polyurethane Resin (Desmopan 345)	1.05 kg

9	Case No.:2/30/84-ALC3/2010	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/84/050/00186/AM11/	RLA File :08/24/040/00167/AM11/	Lic.No/Date:0810092254 16.09.2010	Defer Date:22.12.2010
	Decision: Copy of application forwarded to DIPP on 18.11.2010. Comments awaited.			

10	Case No.:6/27/87-ALC1/2010	Party Name:STAHL INDIA PVT LTD	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00220/AM11/	RLA File :04/24/040/00171/AM11/	Lic.No/Date:0410117415 23.09.2010	Defer Date:29.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 04.10.2010. Comments awaited.			

11	Case No.:8/28/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00255/AM11/	RLA File :05/23/040/00173/AM11/	Lic.No/Date:0510273454 23.09.2010	Defer Date:29.12.2010
	Decision: D/L No. 46011/80/2008-PC.II dated 21.10.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 24.11.2010 giving 21 days time for submission of information. Reply awaited from the firm.			

12	Case No.:1/28/84-ALC3/2010	Party Name:VIRGO POLYMERS (INDIA) LTD.	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/84/050/00179/AM11/	RLA File :04/24/040/00174/AM11/	Lic.No/Date:0410117578 28.09.2010	Defer Date:29.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

	Case No.:6/28/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
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13	HQ File :01/87/050/00253/AM11/	RLA File :03/94/040/00598/AM11/	Lic.No/Date:0310594809 01.10.2010	Defer Date:29.12.2010
Decision: Deficiency letter issued to firm on 24.11.2010 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue reminder to firm giving 15 days time for submission of information.				

14	Case No.:11/31/87-ALC1/2010	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date:29.12.2010
Decision: D/L No. 46011/90/2010-PC.II dated 23.11.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm giving 15 days time for submission of information.				

15	Case No.:11/29/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00268/AM11/	RLA File :03/94/040/00032/AM11/	Lic.No/Date:0310595324 05.10.2010	Defer Date:22.12.2010
Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.				

Case No.:1/30/87-ALC1/2010		Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2010 08.12.2010		Status: Approved		
HQ File :01/87/050/00272/AM11/		RLA File :03/94/040/00589/AM11/	Lic.No/Date:0310596118 11.10.2010		Defer Date:		
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- AUTOMOBILE TYRE REINFORCED WITH NYLON AND POLYSTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES		1000000.000	K.G	157928900.00	3342400.00

		(OFF HIGHWAY TYRES FOR TRACTOR AND IMPLEMENT)						US\$
						Total	157,928,900.00	3,342,400.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	40012100	NATURAL RUBBER	250000.000	K.G	43706300.00	925001.06 US\$	Qty	
2	40027001	SYNTHETIC RUBBER : PBR	54200.000	K.G	7682900.00	162601.06 US\$	Qty	
3	40021900	SYNTHETIC RUBBER : SBR - 1502	74300.000	K.G	9829900.00	208040.21 US\$	Qty	
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783	151500.000	K.G	20043500.00	424201.06 US\$	Qty	
5	28030002	CARBON BLACK	230000.000	K.G	13584400.00	287500.53 US\$	Qty	
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	56100.000	K.G	11133000.00	235619.05 US\$	Qty	
7	59021000	POLYESTER TYRE CORD FABRIC (DIPPED)	80000.000	K.G	15120000.00	320000.00 US\$	Qty	
8	72179000	BEAD WIRE	40000.000	K.G	2268000.00	48000.00 US\$	Qty	
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	14900.000	K.G	2640100.00	55875.13 US\$	Qty	
10	38121000	RUBBER CHEMICAL : ACCELERATOR	4100.000	K.G	707100.00	14965.08 US\$	Qty	
11	28420029	RUBBER CHEMICAL : RETARDERS	1000.000	K.G	198500.00	4201.06 US\$	Qty	
12	28170001	ZINC OXIDE	20000.000	K.G	2268000.00	48000.00 US\$	Qty	
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	7500.000	K.G	425300.00	9001.06 US\$	Qty	
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	10000.000	K.G	945000.00	20000.00 US\$	Qty	
15	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	2500.000	K.G	354400.00	7500.53 US\$	Qty	
		MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED)						

16	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	2000.000	K.G	85100.00	1801.06 US\$	Qty
17	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	48000.000	K.G	4218500.00	89280.42 US\$	Qty
18	25030000	INSOLUBLE SULPHUR	9000.000	K.G	935600.00	19801.06 US\$	Qty
				Total	136,145,600.00	2,881,388.37	

Decision: With DIPP letter dated 08.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyres Reinforced with Nylon Polyester Tyre Cord Warp Sheet Other than Bus and Truck Tyres (Off Highway Tyres for Tractor and Implement)	100 kg	1. Natural Rubber	25 kg
		2. Synthetic Rubber PBR	5.42 kg
		3. Synthetic Rubber SBR-1502	7.43 kg
		4. Synthetic Rubber SBR-1712/1723/1783	15.15 kg
		5. Carbon Black	23.00 kg
		6. Nylon Tyre Cord Fabric (Dipped)	5.61 kg
		7. Polyester Tyre Cord Fabric (Dipped)	8.00 kg
		8. Bead wire	4.00 kg
		9. Rubber Chemicals Antioxidant	1.49 kg
		10. Rubber Chemicals Accelerator	0.41 kg
		11. Rubber Chemicals Retarder	0.10 kg
		12. Zinc Oxide	2.00 kg
		13. Misc. Chemicals Stearic Acid	0.75 kg
		14. Misc. Chemicals Microcrystalline	1.00 kg

			Wax	
			15. Misc. Chemicals Mould Release Agent	0.25 kg
			16. Misc. Chemicals Filler (Precipitated Silica)	0.20 kg
			17. Misc. Chemicals Plasticisers	4.80 kg
			18. Insoluble Sulphur	0.90 kg
		Note: There should be a value cap on Rubber Chemical and Misc. Chemicals as per General Note -8 of Handbook of Procedure Vol. II. No Repeat Licence should be issued on the above norms since their formulation is frequently changing.		

17	Case No.:10/31/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00289/AM11/	RLA File :03/94/040/00599/AM11/	Lic.No/Date:0310596119 11.10.2010	Defer Date:29.12.2010
	Decision: Deficiency letter issued to firm on 23.11.2010 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue reminder to firm giving 15 days time for submission of information.			

	Case No.:1/36/87-ALC1/2010	Party Name:PUNEET RESINS LTD.,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Withdrawn
	HQ File :01/87/050/00325/AM11/	RLA File :03/95/040/00561/AM11/	Lic.No/Date:0310597270 15.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	62/0- VINOPRENE 700 to 799 series (containing 59%NBR, 27%PVC Resin and 7%DOP)	200.000	M.T	20629260.00	458428.00 US\$
				Total	20,629,260.00	458,428.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40025900	ACRYLONITRILE BUTADIENE RUBBER (NBR)	118.000	M.T	14112800.00	306800.00 US\$	Value & Qty
2	39042110	PVC RESIN	54.000	M.T	2732400.00	59400.00 US\$	Value & Qty
3	29173920	DI OCTYL PHTHALATE (DOP) PLASTICIZER	14.000	M.T	1255800.00	27300.00 US\$	Value & Qty
				Total	18,101,000.00	393,500.00	

Decision: Zonal Jt. DGFT, Mumbai vide letter dated 26.10.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **46/87-ALC1/2009** held on **10.02.2010**. Hence, the case was **withdrawn**.

Case No.:3/36/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Withdrawn
HQ File :01/87/050/00327/AM11/	RLA File :03/95/040/00567/AM11/	Lic.No/Date:0310597408 18.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39059100	63/0- VAM VEOVA COPOLYMER EMULSION SOLID CONTENT 56% +/- 1% (PACKED IN 800 HM HDPE DRUMS)	192000.000	K.G	8755200.00	192000.00 US\$

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						Total	8,755,200.00	192,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
1	29153200	VINYL ACETATE MONOMER	88588.800	K.G	3514494.87	77072.26 US\$	Value & Qty	
2	29153990	VEOVA 10 MONOMER	23424.000	K.G	2296488.96	50361.60 US\$	Value & Qty	
3	29041000	SODIUM VINYL SULPHONATE	576.000	K.G	26265.60	576.00 US\$	Value & Qty	
4	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7140.000	K.G	439538.40	9639.00 US\$	Value & Qty	
				Total	6,276,787.83	137,648.86		

Decision: Zonal Jt. DGFT, Mumbai vide letter dated 18.10.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **19/87-ALC1/2010** held on **11.08.2010**. Hence, the case was **withdrawn**.

20	Case No.:6/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00330/AM11/	RLA File :07/24/040/00428/AM10/	Lic.No/Date:0710074880 19.10.2010	Defer Date:29.12.2010
Decision: New case; copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.				

21	Case No.:7/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00331/AM11/	RLA File :07/24/040/00429/AM10/	Lic.No/Date:0710074884 19.10.2010	Defer Date:29.12.2010
Decision: New case; copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.				

	Case No.:8/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
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22	HQ File :01/87/050/00332/AM11/	RLA File :07/24/040/00445/AM10/	Lic.No/Date:0710074877 19.10.2010	Defer Date:29.12.2010
Decision: New case; copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.				

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Case No.:4/36/87-ALC1/2010		Party Name:VISEN INDUSTRIES LIMITED		Meet No/Date:36/87-ALC1/2010 08.12.2010		Status: Withdrawn		
HQ File :01/87/050/00328/AM11/		RLA File :03/95/040/00572/AM11/		Lic.No/Date:0310598166 21.10.2010		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052900	63/0- VINYL ACETATE & 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (MODIFIED) (PACKED IN 800 HDPE DRUMS)			192000.000	K.G	9104544.00	193920.00 US\$
						Total	9,104,544.00	193,920.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	29153200	VINYL ACETATE MONOMER	537.600	K.G	71303.90	1518.72 US\$	Value & Qty	
2	29161210	2 ETHYL HEXYL ACRYLATE	9542.400	K.G	1344047.04	28627.20 US\$	Value & Qty	
3	39123919	HYDROXY ETHYL CELLULOSE	1286.400	K.G	326140.99	6946.56 US\$	Value & Qty	
4	29242190	ACRYLAMIDE	537.600	K.G	71303.91	1518.72 US\$	Value & Qty	
5	34021300	SURFACTANTS	4089.600	K.G	384013.44	8179.20 US\$	Value & Qty	
6	29051300	NORMAL BUTANOL	1344.000	K.G	88341.12	1881.60 US\$	Value & Qty	
7	29171400	MALEIC ANHYDRIDE	864.000	K.G	58818.96	1252.80 US\$	Value & Qty	

8	34021900	FOAMASTER-S	115.200	K.G	17578.08	374.40 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7375.870	K.G	415556.63	8851.05 US\$	Value & Qty
				Total	2,777,104.07	59,150.25	

Decision: Zonal Jt. DGFT, Mumbai vide letter dated 22.10.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **13/87-ALC1/2010** held on **30.06.2010**. Hence, the case was **withdrawn**.

Case No.:2/36/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Withdrawn
HQ File :01/87/050/00326/AM11/	RLA File :03/95/040/00566/AM11/	Lic.No/Date:0310598261 22.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39051290	63/0- POLYVINYL ACETATE EMULSION SOLID CONTENT 56% +/- 1% (PACKED IN 3200 HDPE DRUMS NT. WT. 8.50 KGS EACH)	768000.000	K.G	35020800.00	768000.00 US\$
				Total	35,020,800.00	768,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39123919	HYDROXY ETHYL CELLULOSE	5606.400	K.G	1380519.94	30274.56 US\$	Value & Qty

2	29153200	VINYL ACETATE MONOMER	340992.000	K.G	13450088.45	294958.08 US\$	Value & Qty
3	29153990	VEOVA 10	14438.400	K.G	1415540.74	31042.56 US\$	Value & Qty
4	29242190	ACRYLAMIDE	2073.600	K.G	267121.15	5857.92 US\$	Value & Qty
5	29051300	NORMAL BUTANOL	36096.000	K.G	2304368.64	50534.40 US\$	Value & Qty
6	29171400	MALEIC ANHYDRIDE	23040.000	K.G	1523404.80	33408.00 US\$	Value & Qty
7	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	28560.000	K.G	1758153.60	38556.00 US\$	Value & Qty
				Total	22,099,197.32	484,631.52	

Decision: Zonal Jt. DGFT, Mumbai vide letter dated 22.10.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **13/87-ALC1/2010** held on **30.06.2010**. Hence, the case was **withdrawn**.

25	Case No.:11/36/87-ALC1/2010	Party Name:FINOTEX FIBRECAST,	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00335/AM11/	RLA File :31/24/040/00148/AM11/	Lic.No/Date:3110045183 22.10.2010	Defer Date: 29.12.2010
	Decision: New case; copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

26	Case No.:1/32/87-ALC1/2010	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00294/AM11/	RLA File :03/94/040/00639/AM11/	Lic.No/Date:0310598776 26.10.2010	Defer Date:29.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 23.11.2010. Comments awaited.			

	Case No.:2/32/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
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27	HQ File :01/87/050/00295/AM11/	RLA File :03/94/040/00651/AM11/	Lic.No/Date:0310599051 27.10.2010	Defer Date:29.12.2010
Decision: Copy of application forwarded to D/o C&PC on 23.11.2010. Comments awaited.				

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Case No.:5/36/87-ALC1/2010		Party Name:LION RUBBER INDUSTRIES PVT LTD.		Meet No/Date:36/87-ALC1/2010 08.12.2010		Status: Approved		
HQ File :01/87/050/00329/AM11/		RLA File :03/95/040/00575/AM11/		Lic.No/Date:0310599144 28.10.2010		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- RUBBER PROFILES OF DIFFERENT SHAPE AND SIZE (RUBBER FENDERS) (Containing Minimum 50% Relevant Rubber by Weight)			50.480	M.T	2872800.00	63000.00 US\$
						Total	2,872,800.00	63,000.00
Sl.No.	ITCHS Code	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40059990	RUBBER COMPOUND (Containing Minimum 50% Relevant Rubber by Weight)		53.000	M.T	1368000.00	30000.00 US\$	Value & Qty
					Total	1,368,000.00	30,000.00	
Decision: With DIPP letter dated 08.12.2010, the Committee decided to approve adhoc norms as applied for by firm.								

	Case No.:9/36/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Approved
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K 222 KGV4 BLACK NYLON 6, 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER / GRANULES GRADE K 222 KG V4 COLOUR BLACK	8665.650	K.G	1473160.50	32956.61 US\$
				Total	1,473,160.50	32,956.61

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS / GRANULES	5805.220	K.G	735916.50	16138.52 US\$	Value & Qty
2	70191100	GLASS FIBER	1785.120	K.G	91169.85	1999.34 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	89.260	K.G	14245.29	312.40 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE	1071.070	K.G	92797.88	2035.04 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	174.940	K.G	11327.85	248.42 US\$	Value & Qty
				Total	945,457.37	20,733.72	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 08.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre Reinforced Flame Retardant Nylon-6 Compound (Akulon- K222 KGV4H)	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Relevant Colourants / masterbatch	0.0106 kg
		4. Malamine Naurate (Flame Retardant)	0.1236 kg
		5. Calcium Stearate	0.0202 kg

Case No.:3/32/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status : Approved
HQ File :01/87/050/00296/AM11/	RLA File :31/24/040/00160/AM11/	Lic.No/Date:3110045300 29.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND	15000.000	K.G	3178170.00	71100.00 US\$
				Total	3,178,170.00	71,100.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PET/POLYESTER CHIPS	9613.500	K.G	951275.05	20861.30 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	5407.500	K.G	276171.84	6056.40 US\$	Value & Qty
3	29159090	TEGMER 804 A	37.500	K.G	16552.80	363.00 US\$	Value & Qty
4	29159090	SODIUM BENZOATE	77.250	K.G	6622.49	145.23 US\$	Value & Qty
5	32064990	MASTERBATCH PE 48/93	315.000	K.G	48837.60	1071.00 US\$	Value & Qty
				Total	1,299,459.78	28,496.93	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 08.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
35% Glass Fiber Reinforced Polyetheylene Terptahlate	1 kg	1. PET Chips/Polyester Chips	0.6409 kg
		2. Glass Fibre	0.3605 kg

(PEI) Compound (Amite AV2 372)	3. Termer 804 A (Neculeating Agent)	0.0025 kg
	4. Crystaling Agent (sodium Benzoate)	0.0051 kg
	5. Colourant (Black Masterbatch)	0.0210 kg

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Case No.:5/32/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Approved				
HQ File :01/87/050/00298/AM11/	RLA File :08/24/040/00229/AM11/	Lic.No/Date:0810093566 01.11.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	61/0- Alkyd Resin S 5060 (70% Resin content)	100000.000	K.G	5805000.00	129000.00 US\$	
				Total	5,805,000.00	129,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	40600.000	K.G	1305000.00	29000.00 US\$	Qty
2	29173500	Phthalic Anhydride	22700.000	K.G	1395000.00	31000.00 US\$	Qty
3	29054210	Pentaerithritol	7000.000	K.G	405000.00	9000.00 US\$	Qty
4	29054500	Glycerine	10400.000	K.G	315000.00	7000.00 US\$	Qty

5	27101990	Solvent (IBP 120c min, FBP 250c max) OR Mineral Turpentine Oil (MTO) OR Law Aromatic White Spirite. Condn.: - This licence issued under para 4.7 of H.B. 2009 - 14 for fixation of norms by ALC., New Delhi.	34100.000	K.G	1215000.00	27000.00 US\$	Qty
				Total	4,635,000.00	103,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 08.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (70% Resin Content)	1 kg	1. Distilled Fatty Acid	0.406 kg
		2. Phthalic Anhydride	0.227 kg
		3. Pentaerithritol	0.070 kg
		4. Glycerin	0.104 kg
		5. Mineral Turpentine Oil	0.315 kg

32	Case No.:6/32/87-ALC1/2010	Party Name:GUTS ELECTROMECH LTD	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00299/AM11/	RLA File :09/24/040/00313/AM11/	Lic.No/Date:0910044096 02.11.2010	Defer Date:29.12.2010
	Decision: D.O. letter issued to Jt. DGFT, Hyderabad on 24.11.2010 for sending application expeditiously. Application is still awaited from RLA, Hyderabad.			

33	Case No.:2/34/87-ALC1/2010	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Deferred
	HQ File :01/87/050/00312/AM11/	RLA File :03/95/040/00509/AM11/	Lic.No/Date:0310601126 12.11.2010	Defer Date:29.12.2010
	Decision: Copy of application forwarded to D/o C&PC on 22.11.2010. Comments awaited.			

Case No.:12/36/87-ALC1/2010	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:36/87-ALC1/2010 08.12.2010	Status: Approved
HQ File :01/87/050/00336/AM11/	RLA File :04/24/040/00217/AM11/	Lic.No/Date:0410119205 25.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39161090	63/0- COPOLYMER BASED NYLON MONOFILAMENT YARN (SL GRADE)	200000.000	K.G	42750000.00	950000.00 US\$
				Total	42,750,000.00	950,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39089090	NYLON 6 / 66 CHIPS RAW MATERIAL	168000.000	K.G	27594000.00	613200.00 US\$	Value & Qty
2	39089090	NYLON 6 CHIPS RAW MATERIAL	42000.000	K.G	5764500.00	128100.00 US\$	Value & Qty
3	38122090	ANTIOXIDENT SOLVENT	400.000	K.G	270900.00	6020.00 US\$	Value & Qty
4	34029019	FINISH OIL SOLVENT	200.000	K.G	135450.00	3010.00 US\$	Value & Qty
5	34029011	SURFACE ACTIVE AGENT SOLVENT	200.000	K.G	135450.00	3010.00 US\$	Value & Qty
6	39011010	LDPE GRANULES PACKING MATERIAL	7350.000	K.G	529200.00	11760.00 US\$	Value & Qty
7	48044100	KRAFT PAPER PACKING MATERIAL	26250.000	K.G	826875.00	18375.00 US\$	Value & Qty
				Total	35,256,375.00	783,475.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2010 dated 30.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon – 6/66 Copolymer Based Nylon Monofilament Yarn	1 kg	1. Nylon 6/66 Chips	0.840 kg
		2. Nylon 6 chips	0.210 kg
		3. Anti – Oxidant	0.002 kg
		4. Surface Active Agent	0.001 kg
		5. Finish Oil	0.001 kg
		6. LDPE Granules	As per packing policy
		7. Kraft Paper	As per packing policy

Meeting ended with thanks to Chair and all participants.
